

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. IA 968/2023 IA 1087/2023in C.P. (IB)/170(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

**NAME OF THE PARTIES:- IA 968/2023 Cs Milind B Kasodekar
Erstwhile RP For M/S. Shaila Clubs &
Resorts Private Limited Vs. Smt.
Meghana Rajeev Kore IA 1087/2023
Savannah Lifestyle Private Limited
IN THE MATTER OF
Meghana Rajeev Kore &Ors.
V/s
Shaila Clubs & Resorts Pvt. Ltd.**

**Section:Rule 11 of NCLT, 2016 U/s 7of Insolvency and
Bankruptcy Code, 2016**

ORDER

Counsel, Avinash R Khanolkar a/w Surekha Yadav appeared for the Applicant in IA 0968 of 2023 and Counsel, Rafeeq Peer Mohideen a/w M Ghoshal appeared for the Respondent in IA 968 of 2023 and IA 1087 of 2023. By consent of the parties, list this matter for hearing on **19.12.2023.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)